

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2281/93
MP 3297/93

New Delhi this the 30th Day of November, 1993.

The Hon'ble Mr. N.V. Krishnan, Vice-Chairman
The Hon'ble Mr. C.J. Roy, Member (J)

Shashi Bala Saluja,
r/o Y-809, Rishi Nagar,
Rani Bagh, Delhi-110034.Applicant

(In Person)

Versus

1. Secretary, Department of Science and Technology, Technology Bhawan, New Mehrauli Road, New Delhi.
2. Secretary, Ministry of Non-conventional Energy Sources, Block No.14, CGO Complex, Lodhi Road, New Delhi.Respondents

O R D E R

(Hon'ble Mr. N.V. Krishnan)

The applicant states that she has taken up the matter with the Department and, therefore, she requests for permission to withdraw the O.A. Last time, she was granted permission to substitute the O.A. already filed by a fresh application. In view of her submission today, the earlier order of 27.10.93 is cancelled and the O.A. already filed is dismissed, as having been withdrawn, with permission to agitate the matter again in case any grievance arises later on.

[Signature]
(C.J. Roy)
Member (J)

San.

[Signature]
30-11-93
(N.V. Krishnan)
Vice-Chairman